

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 233.
TO BE ANSWERED ON TUESDAY, THE 21ST JULY, 2026.**

GI TAG TO PAAN METHI

233. SHRI HANUMAN BENIWAL:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government is aware that the application for granting GI tag to the world famous Paan Methi of my Lok Sabha Constituency Nagaur is pending for disposal in the GI Registry Office in Chennai for a long time; and
- (b) whether the Government proposes to direct the GI Registry Office at Chennai to expedite the GI tagging for Paan Methi so as to give it global recognition keeping in view the interest of Methi farmers, and if so, the details and the timeline thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI JITIN PRASADA)**

- (a) & (b):** An application for the registration of the Geographical Indication (GI) to Nagauri Paan Methi was filed by the Agriculture Produce and Mandi Committee, Rajasthan, on July 7, 2023, and evaluated by the Expert Committee on February 6, 2026. Based on the Committee's recommendations, an Examination Report was issued to the applicant for compliance. The applicant submitted its reply on July 13, 2026 which is under examination at the GI registry. After completion of the evaluation, the matter would proceed further in accordance with Geographical Indications of Goods (Registration & Protection) Act, 1999 and Rules framed thereunder.
